

effect has been brought to the notice of the Government of India.

(b) The precise findings of the study of the American Bureau of the Population Studies are not available. An extensive family planning programme has already been launched to stabilise the population to suit the resources of the country.

Goldsmiths in Orissa

1859. Shri Surendranath Dwivedi: Will the Minister of Finance be pleased to state:

(a) the amount provided by the Central Government for the relief and rehabilitation of goldsmiths in Orissa and the amount drawn by the Government of Orissa so far;

(b) whether it is a fact that none of the goldsmiths affected by the Gold Control Order have received any assistance in Orissa so far; and

(c) if the reply to part (b) above be in the negative the number of persons and the manner in which they have received benefits out of the grant of the Central Government and the total number of goldsmiths in Orissa affected by the Gold Control Order?

The Minister of Finance (Shri T. T. Krishnamachari): (a) The Central Government have placed at the disposal of Orissa Government Rs. 25 lakhs as loan for the rehabilitation of goldsmiths and Rs. 10,000 for *ex-gratia* relief in exceptional cases of distress among unemployed goldsmiths.

(b) No, Sir.

(c) The Orissa Government have disbursed Rs. 7,85,950 as loan. Loans for individuals and co-operatives have covered 215 goldsmiths. Industrial training and educational assistance have covered 9,525 goldsmiths, 2,700 goldsmiths have been settled in other professions. The total number of goldsmiths in Orissa is now estimated at 23,600 and out of this 15,601 are working as certified goldsmiths.

Electric Power Survey Committee

**1860. { Shri Rameshwar Tantia;
Shrimati Savitri Nigam:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government are considering to set up an Electric Power Survey Committee to guide the load survey of the country during 1965;

(b) if so, when the Committee is likely to be set up and its composition;

(c) whether the recommendations of the previous two Committee had been fully implemented; and

(d) how far the survey by such committees helps Government?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) The Committee has already been set up.

(b) The composition of the Committee is as follows:—

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| (1) The Chairman, Central Electricity Authority. | Chairman |
| (2) Shri K.B. Mathur, Chairman, Heavy Electricals (India) Ltd., Parliament Street, New Delhi. | Member |
| (3) Dr. P.S. Lokanathan, Director General, National Council of Applied Economic Research, Indraprastha Estate, New Delhi. | Member |
| (4) Shri M.K. Gopalenger, Chief (Power) Planning Commission. | Member |
| (5) Shri M.N. Chakravarti, Project Administrator, Tarapur Atomic Power Project, Department of Atomic Energy, Appollo Pier Road, Bombay-1. | Member |
| (6) Shri G.N. Pandit, Chairman, Maharashtra State Electricity Board, Mercantile Bank Building, Fort, Bombay-1. | Member |
| (7) Shri S.L. Kakar, Chairman, Rajasthan State Electricity Board, Jaipur. | Member |
| (8) Shri T. Channiah, Chairman, Mysore State Electricity Board Bangalore-1. | Member |
| (9) Shri B.C. Kapur, Chairman, Assam State Electricity Board, Shillong. | Member |